

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 1564/2016

New Delhi, this the 22nd day of January, 2020

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Lt. Col. B.K.L. Chhibber, Retd. Aged 80 years, S/o Late Shri Bakhshi Shivram, R/o House No.1253, A-1, Near Krishna Mandir, Najafgarh, New Delhi-110043.

.. Applicant

(By Advocate: Shri Rajiv Manglik for Shri A.K. Trivedi)

Versus

- Union of India
 Through its Secretary,
 Ministry of Defence,
 South Block, New Delhi-11.
- 2. The Director General,
 National Cadet Corps,
 West Block-VI, R.K. Puram,
 New Delhi-110066.
- 3. The P.C.D.A. (P), Draupdi Ghat, Allahabad (UP).
- 4. The Branch Manager, State Bank of India, A.D.B., Najafgarh, New Delhi-110043.

.. Respondents

(By Advocate : Shri Subhash Gosai)



ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman

Learned counsel for both the parties submit that the relief claimed in this O.A. was granted to the applicant by the respondents, during the pendency of the O.A.

2. In this view of the matter, the O.A. is dismissed as infructuous. There shall be no order as to costs.

Member (A)

(A.K. Bishnoi) (Justice L. Narasimha Reddy) Chairman

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